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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

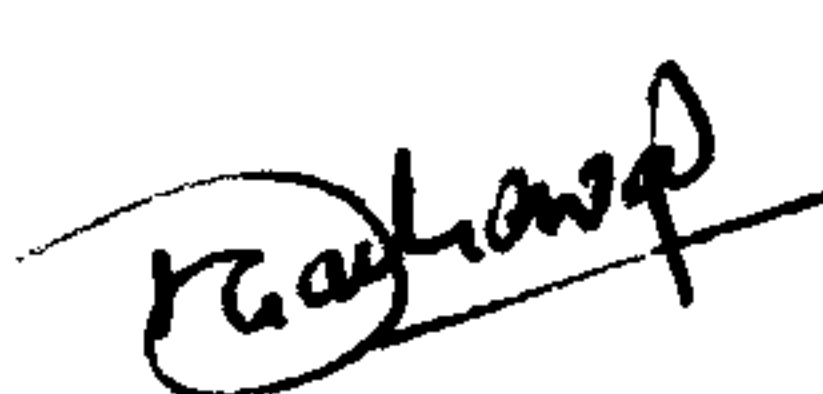
Co. Appeal No. 81/252/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2018**

Name of the Company: Mohanlal Chugh
(Chugh Realty Pvt. Ltd)
V/s.
Registrar of Companies

Section of the Companies Act: Section 252 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	DEEPA LI GARHEWAL	ADVOCATE	APPELLANT	
2.				

ORDER


Learned Advocate Ms. Deepali Garhewal i/b Learned Advocate Mr. Vijayesh Atre present for Appellant. None present for ROC.

Proof of service on ROC filed.

No objections received from ROC.

Appellant is directed to file bank statements.

List the matter on 29.01.2018.


MANORAMA KUMARI
MEMBER JUDICIAL
Dated this the 08th day of January, 2018.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL